

**HIGH COURT OF MANIPUR**  
**AT IMPHAL**

**NOTIFICATION**

Imphal, the 17<sup>th</sup> July, 2026

No. HCM/1/96-BENCH/ : In view of the order dated 11-02-2026 passed by the Hon'ble Supreme Court of India in **Writ Petition(s) (Civil) No(s). 1144/2021 [IN RE: PAY AND ALLOWANCE OF THE MEMBERS OF THE U.P. STATE CONSUMER DISPUTES REDRESSAL COMMISSION]**, Hon'ble Mr. Justice A. Bimol Singh will be presiding as Chairperson of the State Consumer Dispute Redressal Commission, Manipur on Saturdays. Hence, it is informed to all learned members of the Bar and litigants as follows:-

- (i) Hon'ble Mr. Justice A. Bimol Singh will not be sitting on Saturdays until further order; and
- (ii) Single Bench matters of Hon'ble Mr. Justice A. Bimol Singh to be listed on Saturdays will be taken up before the Single Bench of Hon'ble Mr. Justice A. Guneshwar Sharma.

By Order etc.

Sd/-

**(KH. AJIT SINGH)**  
**REGISTRAR (JUDL.)**  
**HIGH COURT OF MANIPUR**

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Endt. No. HCM/1/96-BENCH/ **15657-75**  
Copy to:

Imphal, the 17<sup>th</sup> July, 2026

1. The Principal Secretary to Hon'ble The Chief Justice, High Court of Manipur.
2. The P.S. to Hon'ble Mr. Justice A. Bimol Singh, Judge, High Court of Manipur.
3. The P.S. to Hon'ble Mr. Justice A. Guneshwar Sharma, Judge, High Court of Manipur.
4. The Advocate General, Government of Manipur.
5. The Chairman, Bar Council of Manipur.
6. The Registrar General, High Court of Manipur.
7. The Registrar (Vigilance)/(Translation Wing)/(Admn.), High Court of Manipur.
8. The Government Advocates, Government of Manipur.
9. The Deputy Solicitor General of India, High Court of Manipur.
10. The President, High Court Bar Association, Manipur.
11. The President, AMBA, Manipur.
12. The President, District Bar Association Bishnupur /Chandel / Churachandpur / Kakching / Senapati / Tamenglong / Thoubal / Ukhrul.
13. All the Joint Registrars, High Court of Manipur.
14. All the Deputy Registrars, Language Officer, Court Managers Gr. II, High Court of Manipur.
15. All the Assistant Registrars, Librarian, High Court of Manipur.
16. The System Analysts, High Court of Manipur.  
- He is requested to upload the same on official website.
17. All the Superintendents/Court Officers/Stamp Reporter/Protocol Officer, High Court of Manipur.
18. All the Court Masters, High Court of Manipur.
19. The Concerned/Guard File.

  
**REGISTRAR (JUDL.)**  
**HIGH COURT OF MANIPUR**

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